

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 3152
ANSWERED ON 18TH DECEMBER, 2025

MILLET-BASED PRODUCTS

3152. SHRI NAVEEN JINDAL:

Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state:

- (a) the steps taken by the Government to promote millet based food processing clusters and startups in view of the increasing global demand for millet based products in the aftermath of the International Year of Millets and the incentives provided to exporters and food processors to scale production;
- (b) the measures being implemented to improve infrastructure packaging and quality control for millet based products; and
- (c) whether the Government has conducted any periodic review of export performance and the impact on farmer income due to millet based products processing, if so, the details thereof and if not, the reasons therefor?

ANSWER

**THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI RAVNEET SINGH)**

(a): In order to promote and ensure overall development of Food Processing Industries, Ministry of Food Processing Industries (MoFPI) has been incentivizing setting up/ expansion of related infrastructure, including Millet processing units through its two Central Sector Scheme viz. Pradhan Mantri Kisan SAMPADA Yojana (PMKSY), Production Linked Incentive Scheme for Food Processing Industry (PLISFPI) and a Centrally sponsored PM Formalization of Micro Food Processing Enterprises (PMFME) Scheme across the country.

One component of PLISFPI scheme focuses on Millet-Based Products (MBP), with an outlay of Rs. 800 crores. The objectives of the PLI Scheme for Millet-Based Products (PLISMBP) are to increase the use of millets in food products and promote their value addition by incentivizing the manufacturing and sale of selected millet-based products in both domestic and export markets. As on date, out of total allocation of Rs. 800 crores for PLISMBP, an amount of Rs.793.27 crore has been approved to incentivise 29 applicants, which includes 8 large and 21 Small & Medium entities.

Under PMFME Scheme, Millet based products has been identified as One District One Product (ODOP) in 21 districts in the country. Millet Mahotsav were organised in 30 districts of various States/UTs as a part of International Year of Millet (IYoM 2023) to provide support for micro food processing entrepreneurs, particularly those engaged in the processing of millet products. It aimed to foster start-ups, entrepreneurs and boost the micro sector of the food industry. Rs. 226.40 crore loan has been sanctioned to 4366 entrepreneurs engaged in manufacturing of millet based products.

One millet based food processing unit has been approved in the country under Creation/ Expansion of Food Processing & Preservation Capacities (CEFPPC), a component scheme of PMKSY.

(b): Under Branding and Marketing component of the PMFME scheme, support is provided to FPOs/SHGs/Cooperatives or an Special Purpose Vehicle (SPV) of micro food processing enterprises including millet based products processing for developing a common packaging & branding with provision for quality control, standardization, and adhering to food safety parameters for consumer retail sale.

(c): No specific study has been conducted by the MoFPI to assess the impact on farmers income due to millet based products processing, through the implementation of the scheme. The incentives under the PLISFPI are admissible where the entire chain of manufacturing processes takes place in India. Total export of agricultural processed food products approved under PLISFPI has increased with a CAGR of 13.23% as on 2024-25 with reference to 2019-20.
